

drawn from One Division only out of the four Divisions; and.

(c) whether it is further a fact that answer papers were examined by the same person who had set the Question Paper and interviewed?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA) : (a) Yes.

(b) No.

(c) Yes.

Shortage of Tyres in Delhi

10038. SHRI KANWAR LAL GUPTA :
SHRI K. LAKKAPPA :
SHRI S. M. KRISHNA :
SHRI K. P. SINGH DEO :
SHRI S. K. TAPURIAH :
SHRI VIRENDRAKUMAR
SHAH :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state ;

(a) whether it is a fact that there is a great shortage of Scooter and Car tyres in Delhi;

(b) whether it is also a fact that these tyres are being sold in the black-market at higher rates; and

(c) if so, the steps which Government propose to take to check the same ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). Government is aware about the shortage of scooter and car tyres in Delhi. This has been mainly due to the prolonged labour trouble and strike in the factory of the Firestone Tyre and Rubber Company of India Private Ltd., Bombay which is one of the major tyre producing units in the country and the unforeseen increase in the production of scooters and cars during 1967. Steps have been taken to increase overall production by full utilisation of the existing capacities. The ban on further licensing of automobile tyres has been removed. The manufacturers of scooters have also been allowed to import scooter tyres to cover their three months' requirements. Steps have been taken to meet sporadic problems like the present scarcity in Delhi. Manufacturers through their Branch Offices in Delhi have been requested

to increase the supply of scooter tyres to Delhi. The scarcity of car and scooter tyres is likely to ease in the near future as the Firestone factory has resumed production. Moreover, the Goodyear factory is also expected to start production of scooter tyres in July, 1968. The Delhi Administration has regulated the sale of scooter tyres in Delhi under the provisions of the Essential Commodities Act, 1955. This step has been taken to ensure that only genuine demands are considered and also to check mal-practices, if any.

गंगापुर नगर में व्यापारियों द्वारा बुक कराये गये माल गाड़ी के डिब्बे

10039. श्री भीठा लाल भीमा : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) कौटा डिवीजन के गंगापुर नगर में माल के लदान के लिए व्यापारियों द्वारा 26 मार्च से 26 अप्रैल, 1968 तक कितने माल-डिब्बों को बुक करवाया गया था;

(ख) उक्त अवधि में व्यापारियों को कितने डिब्बे उपलब्ध किये गये और उसी अवधि में कितनी मात्रा में माल का लदान हुआ;

(ग) क्या यह सच है कि व्यापारियों को आवश्यक संख्या में डिब्बे नहीं उपलब्ध किये जा रहे हैं;

(घ) क्या यह भी सच है कि रेलवे कर्मचारी व्यापारियों को रेलवे डिब्बे देने के लिए भ्रष्ट तरीके अपना रहे हैं; और

(ङ) यदि हां, तो इस मामले में क्या कार्यवाही की गई है ?

रेलवे मंत्री (श्री जे० मु० पुनाचा) : (क) से (ग). 26 मार्च से 26 अप्रैल, 1968 की अवधि में गंगापुर सिटी में 121 माल डिब्बे लादे गये और इस अवधि के अन्त में वहाँ 476 मार्गें बकाया थीं। इसके बाद 27.4.68 से 2.5.68 तक की अवधि में जब माल डिब्बों की सप्लाई में वृद्धि की गई तो केवल 56 डिब्बे लादे गये और 378 मार्गें या तो वापस ले ली गई या उन्हें रद्द करा दिया गया। इस तरह